

Minutes of EFC meeting No. 09/AM-17 dated 15.12.2016 for import of restricted items

Meeting No. 09 of AM-17 of EXIM Facilitation Committee (EFC) was held on 15.12.2016 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (ii) Shri C.S. Lakshminarayan, Section Officer, M/o P&NG
- (iii) Shri Rajesh Ranjan, Under Secretary, Ministry of Home Affairs
- (iv) Dr. Sulekha S.L., Assistant Commissioner, D/o AHD&F
- (v) Shri S.P. Roy, Jt. DG, DGFT
- (vi) Shri Rajesh Malhotra, Dy. DG, DGFT
- (vii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 215. The Committee approved 32 cases, rejected 1 case, closed 34 cases & deferred 148 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT. The recommendations received from the technical authorities upto the date of finalization of the minutes have been considered while approving the applications as directed by the Committee. **The cases where information sought from the applicant has been pending from the applicant for more than 4 months have been treated as closed.**

4. **The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes.**

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	D/o AHD&F have informed vide OM No. 102-12/2015-Trade dated 20.9.2016 that comments will be furnished after formulation of health protocol. The committee decided to close the case.
2.	Aqua Leader International,	8.4.15	1550 nos. of	5.99	Comments sought from D/o



	Chennai 01/53/8/07/AM-16/A-4/IC		Ornamental fishes		AHD&F on 15.4.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
3.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of Frogs	5.94	Comments sought from D/o AHD&F on 28.4.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
4.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	Comments sought from D/o AHD&F on 5.5.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
5.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	Comments sought from D/o AHD&F on 20.8.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
6.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of Frozen Bovine Semen.	52.07	Comments sought from D/o AHD&F on 30.9.15. The committee decided to close the case.
7.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10014 nos. of Frozen Bovine Semen.	102.25	Comments sought from D/o AHD&F on 6.10.15. The committee decided to close the case.
8.	Sinha Aquarium, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.2016	143000 pcs. Ornamental fishes.	28.41	Clarification has been sought from D/o AHD&F on 13.05.16 on their comments sent vide OM No. 35029/14/2011-FY (Trade) dated 07.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
9.	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02.16	12 nos of Mice	0.725	D/o AHD&F vide OM dated 29.03.16 has sought information from the applicant. The committee decided to close the case as the

					firm has not furnished the requisite information.
10.	M/s. Hi-World Aqua Systems, Chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	620000 nos of Ornamental Fish	59.48	D/o AHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm. The committee decided to close the case as the firm has not furnished the requisite information.
11.	M/s. Aakaar Aquarium Pvt. Ltd, Mumbai 01/53/8/674/AM-16/A-92/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	The committee decided to close the case as D/o AHD&F vide letter no. 35029/17/2014-FY(Trade) dated 11.08.2016 has advised the firm to submit fresh application in the prescribed format.
12.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
13.	M/s. BACC Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.16	800 nos of preserved Mouse Embryos	6.28	D/o AHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant. The committee decided to close the case as the firm has not furnished the requisite information.
14.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
15.	M/s. Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 NOS OF Alpaca (Vicugna pacos).	4.00	The committee decided to close the case as the firm has not furnished the requisite information sought by D/o AHD&F vide OM dated 14.06.16.
16.	M/s. Blessings Aquarium Shoppe, Pune	21.03.16	28284 Nos. of Freshwater Fish & 6710 nos. of	23.09	Approved as recommended by D/o AHD&F vide Letter No. 35029/20/2016-Fy (Trade) dated



	01/53/162/Misc/AM-16/B-35/IC		Marine Fish		02.12.2016.
RA Pune may issue the import authorization to the applicant for import of 92 (ninety two) varieties of ornamental fishes [as per quantity and description mentioned in D/o AHD&F Letter No. 35029/20/2016-Fy (Trade) dated 02.12.2016] from Indonesia, Thailand, Malaysia, Singapore, Phillipines for a CIF value of Rs 23,09,087.42/- (USD 342724.20) subject to the conditions mentioned in the D/o AHD&F Letter No. 35029/20/2016-Fy (Trade) dated 02.12.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
17.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture & Co-operation on 11.11.2016 for comments.
18.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Recommended by D/o AHD&F vide Letter No. 35029/13/2013-Fy (Trade) dated 31.10.2016. But, there is a discrepancy in the quantity recommended and quantity applied. Clarification has been sought from D/o AHD&F.
19.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos. of Ornamental Fish	210.24	Comments sought from D/o AHD&F on 10.05.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
20.	M/s. Lucky Agency, Chennai 01/53/171/00029/AM-17/L-2/IC	10.05.16	40000 Pcs ornamental Fish	50.00	Approved as recommended by D/o AHD&F vide letter No. 35029/25/2014-Fy (Trade) dated 25.11.2016.
RA Chennai may issue the import authorization to the applicant for import of 40000 Nos. of Ornamental fishes [as per quantity and description mentioned in D/o AHD&F letter No. 35029/25/2014-Fy (Trade) dated 25.11.2016] from Thailand, Singapore and Malaysia for a CIF value of Rs. 50,00,000/- (USD 75,100) subject to the conditions mentioned in the D/o AHD&F letter No. 35029/25/2014-Fy (Trade) dated 25.11.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
21.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
22.	M/s Suven Life Sciences Ltd, Hyderabad 01/53/8/184/AM17/S-17/IC	27.05.16	48 nos of Beagles Dogs Male & Female	76.18	The committee decided to close the case as the firm has not furnished the requisite information sought by D/o AHD&F vide OM dated 15.07.2016.

23.	M/s. Godrej Agrovet Ltd, Mumbai 01/53/8/210/AM17/G-8/IC	07.06.16	3000 nos of HF Sexed Semen	56.20	Approved as recommended by D/o AHD&F vide OM No. 102- 86/2008-Trade dated 22.11.2016
RA Mumbai may issue the import authorization to the applicant for import of 3000 Nos. of HF Sexed Semen [as per quantity and description mentioned in D/o AHD&F OM No. 102-86/2008-Trade dated 22.11.2016] from Canada for a CIF value of Rs. 56,20,455/- (USD 83,700) subject to the conditions mentioned in the D/o AHD&F OM No. 102-86/2008-Trade dated 22.11.2016 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
24.	M/s. Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos of Bovine Semen	85.00	Comments sought from D/o AHD&F on 14.06.16
25.	M/s. Fortunate fish Centre, Howrah 01/53/8/278/AM17/F-4/IC	01.06.16	3430 nos Ornamental Fish	25.00	The committee decided to close the case as D/o AHD&F vide letter no. 35029/32/2016-Fy (Trade) dated 01.12.2016 has requested the form to apply afresh in the prescribed format.
26.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102- 122/2014-Trade dated 15.09.2016 has sought information from the firm.
27.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	Comments sought from D/o AHD&F on 20.07.16. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture & Co-operation on 11.11.2016 for comments.
28.	M/s. Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 nos of Pre- Bred GYR Bulls Frozen Semens and Embryos	13.66	D/o AHD&F vide OM No. 102- 48/2016-Trade dated 19.08.16 has sought information from the firm.
29.	M/s. The Colors, Chennai 01/53/8/552/AM17/T-17/IC	23.08.16	204000 nos. of Ornamental fishes	102.72	Approved as recommended by D/o AHD&F vide letter No. 35029/42/2012-Fy (Trade) dated 06.12.16.
RA Chennai may issue the import authorization to the applicant for import of 41 Varieties of Ornamental Fishes [as per quantity and description mentioned in D/o AHD&F letter No. 35029/42/2012-Fy (Trade) dated 06.12.16] from Malaysia for a proportionate CIF value subject to the conditions mentioned in the D/o AHD&F letter No. 35029/42/2012-Fy					

(Trade) dated 06.12.16 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai

30.	M/s. Sagawadi Education & Gaushala Public charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from AHD&F on 17.08.16
31.	M/s. Dolphin Aquarium, Kolkata 01/53/8/508/AM17/D-6/IC	12.08.16	118500 pcs of Ornamental Fish	28.23	The committee decided to close the case as D/o AHD&F vide letter No. 35029/42/2016-Fy (Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
32.	M/s M.M. Fish Seed Cultivation Pvt Ltd, Raipur 01/53/8/702/AM17/M-25/IC	26.09.16	10000 Pcs of Seabass/Barramundi and 30000 Pcs of Pangasius Cat fish	0.13	The committee decided to close the case as D/o AHD&F vide letter No. 35029/43/2016-Fy (Trade) dated 19.10.16 has advised the firm to submit fresh application for each species i.e. for Scabass fry and Pangasius.
33.	M/s. Shades Aquazone, Chennai. 01/53/8/646/AM17/S-56/IC	12.09.16	1000 nos. of Live Ornamental Fishes	10.32	The committee decided to close the case as D/o AHD&F vide letter No. 35029/40/2014-Fy (Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
34.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the firm.
35.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/659/AM17/S-57/IC	14.09.16	960 nos of Male Rats	66.84	D/o AHD&F vide OM No. 102-09/2010-Trade dated 06.10.16 has informed that prior to issue of NOC, an inspection will be carried out to satisfy the R&D facility of the firm. Committee expressed their desire that such inspections be carried out expeditiously and such inspection should be a norm even after licences have been issued.
36.	M/s. MPC Fish Farm Trading, Kolkata 01/53/8/611/AM17/M-19/IC	05.09.16	12,32,500 nos of Live Ornamental Fish	20.10	The committee decided to close the case as D/o AHD&F vide letter No. 35029/29/2014-Fy

					(Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
37.	M/s. Western Aquarium, Chennai 01/53/8/716/AM17/W-6/IC	03.10.16	36,30,000 nos of Ornamental Fish	179.36	Approved as recommended by D/o AHD&F vide letter No. 35029/32/2014-Fy (Trade) dated 29.11.2016.
RA Chennai may issue the import authorization to the applicant for import of 92 Varieties of Ornamental Fish [as per quantity and description mentioned in D/o AHD&F letter No. 35029/32/2014-Fy (Trade) dated 29.11.2016] from Australia/Bangladesh/Brazil/Burundi/ China/ Congo/ Czech Republic/ Denmark/ France/ Germany/ Hongkong/Indonesia/ Israel/Japan/Kenya/Malaysia/ Maldives/ Mauritius/ Madagascar/ Nigeria/ Peru/ Philippines/ Singapore/ Sri Lanka/Taiwan/ Tanzania/Thailand/Turkey and USA for a CIF value of Rs. 17,936,040/- (USD 2,64,535.35) subject to the conditions mentioned in the D/o AHD&F vide letter No. 35029/32/2014-Fy (Trade) dated 29.11.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
38.	M/s. Amrut & Co, Kolkata 01/53/162/Misc/AM17/A-20/IC	10.06.16	Ornamental Fish as per Annexure-1	60.00	The committee decided to close the case as D/o AHD&F vide letter No. 35029/41/2014-Fy (Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
39.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
40.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM letter dated 08.11.2016 has sought information from the firm.
41.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos of Live Ornamental fishes	10.62	D/o AHD&F vide OM letter dated 01.11.2016 has sought information from the firm.
42.	M/s. Sun Pharma Advanced Research Company Ltd, Baroda 01/53/8/822/AM17/S-69/IC	25.10.16	20 nos of mice male & female	25.37	Approved as recommended by D/o AHD&F vide OM No. 102-195/2013(NF-T) dated 13.12.2016
RA Mumbai may issue the import authorization to the applicant for import of 20 No. of Mice from USA for a CIF value of Rs. 2,37,017.99 (USD 37,446.76) for R&D purpose subject to the conditions mentioned in the D/o AHD&F vide OM No. 102-195/2013(NF-T) dated 13.12.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
43.	M/s. Hazra Aqua Fish Farm, Kolkata 01/53/8/891/AM17/H-19/IC	25.10.16	324500 nos of Ornamental Fish	72.97	The committee decided to close the case as D/o AHD&F vide Letter No. 35029/49/2014-Fy

					(Trade) dated 17.11.2016 has requested the form to apply afresh in the prescribed format.
44.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/824/AM17/I-31/IC	26.10.16	18 nos of Mice	0.03	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF-T) dated 13.12.2016
RA Pune may issue the import authorization to the applicant for import of 18 Nos. of Mice from USA for a CIF value of Rs. 3,338/- (USD 50) for R&D purpose subject to the conditions mentioned in the D/o AHD&F vide OM No. 110-105/2016 (NF-T) dated 13.12.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
45.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.550	Comments sought from D/o AHD&F on 08.11.16
46.	M/s. Nigam Munindra Kikani, Ahmedabad 01/53/8/836/AM17/N-21/IC	22.10.16	04 Nos of Live birds-Cockatiel & 06 Nos of Live Birds-Parakeet	.15	Comments sought from D/o MOEF(WL) on 03.11.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 13.12.2016
47.	M/s. J.K. Trust, Bombay 01/53/8/864/AM17/J-20/IC	26.10.16	1000 Nos of Bovine Sexed Semen	15.63	Comments sought from D/o AHD&F on 08.11.16
48.	M/s. Resmi Arun, Mumbai 01/53/8/851/AM17/R-24/IC	19.10.16	1 No of African Grey Parrot	.26	Comments sought from D/o MOEF(WL) on 08.11.16 Recommended by D/o AHD&F vide OM No. 110-106 (NF-T) dated 13.12.2016
49.	M/s. Dhruv Futnani, Chennai 01/53/8/841/AM17/D-12/IC	25.10.16	1 No. of Live Horse	14.00	Comments sought from D/o AHD&F on 03.11.16
50.	M/s. Ameet Aggarwal Surinderpal, Mumbai 01/53/8/843/AM17/A-45/IC	01.10.16	Ornamental Fishes as per ANF-2M	52.44	Approved as recommended by D/o AHD&F vide Letter No. 35029/51/2016-Fy (Trade) dated 02.12.2016.
RA Mumbai may issue the import authorization to the applicant for import of 50 (Fifty) Varieties of ornamental fishes (as per quantity and description mentioned in D/o AHD&F Letter No. 35029/51/2016-Fy (Trade) dated 02.12.2016 from Brazil, China, Columbia, Germany, Hong Kong, Indonesia, Israel, Malaysia, Malawi, Morocco, Peru, Philippines, Singapore, South Korea, Sri Lanka, Taiwan, Tanzania, Thailand, USA and Vietnam for a CIF value of Rs. 52,44,000/- (USD 78,269) subject to the conditions mentioned in the D/o AHD&F Letter No. 35029/51/2016-Fy (Trade) dated 02.12.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
51.	M/s. P.V. Gopalakrishna, Chennai 01/53/8/874/AM17/P-22/IC	7.11.16	02 Nos. of Live Horses	15.00	Comments sought from D/o AHD&F on 11.11.2016

52.	Mrs. Vaanchhita Bhatia, New Delhi 01/53/162/Misc/AM17/V-22/IC	31.10.16	1 Nos. Dog	Nil	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016(NF-T) - (Trade) dated 01.12.2016.
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Pet Dog (Name – Coco, I.d: D938469, Color: White & Brown, Age- 14) months from USA for a CIF value Nil for actual use with the condition that the dog will be exported back within a period of 30 days from the date of import and subject to the conditions mentioned in D/o AHD&F vide OM No. 110-104/2016(NF-T) - (Trade) dated 01.12.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
53.	M/s. GVK Biosciences Pvt Ltd, Hyderabad 01/53/8/869/AM17/G-22/IC	4.11.16	1300 Nos. of Rats & Mouse, 24 nos of Dogs, 25 nos of Pigs and 25 nos Monkey	1095072 +18934 804	Approved as recommended by D/o AHD&F vide OM No. 102-125/2014-Trade dated 13.12.2016
RA Secunderabad may issue the import authorization to the applicant for import of (i) 24 Nos. of Dog Beagle, cryo, Male from Germany (ii) 25 Nos. of Pig Goettingenmini cryo, Male from Germany (iii) 25 Nos. of Monkey Cynomolgus, cryo from Germany (iv) 200 Nos. of Rat male Zucker (Strain 185) from UK and (v) 1100 Nos. of Mouse from USA for R&D purpose for a proportionate CIF value subject to the conditions mentioned in the D/o AHD&F OM No. 102-125/2014-Trade dated 13.12.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
54.	M/s. Sun Parma Advanced Research Company Ltd, Baroda 01/53/8/886/AM17/S-72/IC	4.11.16	500 nos of Male Rats & 300 nos of Female Rats	47.28	Comments sought from D/o AHD&F on 24.11.2016
55.	M/s. Anubhuti [Neb, Kanpur 01/53/162/Misc//AM17/A-48/IC	22.11.16	1 nos of Dog	.68	Comments sought from D/o AHD&F on 24.11.2016
56.	M/s. Delta Exim Services, Mumbai 01/53/8//919AM17/D-13/IC	25.10.16	150,000 Pcs of Ornamental Fish	22.18	Comments sought from D/o AHD&F on 28.11.2016
57.	M/s. Institute of Life Sciences, Bhubaneswar 01/53/8/890/AM17/I-34/IC	4.11.16	36 Nos. Live Mice Strain	USD 6517.98	Comments sought from D/o AHD&F on 24.11.2016
58.	M/s. Institute of Life Science, Bhubaneswar 01/53//162Misc//AM17/I-35/IC	4.11.16	12 Nos. of Lvie Mice Strain	Nil	Comments sought from D/o AHD&F on 24.11.2016
59.	M/s. Advinus Therapeutics Ltd, Bengaluru 01/53/8/882/AM17/A-47/IC	11.11.16	5016 Nos. of Mice	279.25	Comments sought from D/o AHD&F on 24.11.2016
60.	M/s. Vishal Enterprises, Surat 01/53/8/891/AM17/V-23/IC	5.11.16	238,000 Nos. of Ornamental Fish	29.43	Approved as recommended by D/o AHD&F vide letter No.35029/13/2011-Fy-Trade dated 31.10.2016
RA Surat may issue the import authorization to the applicant for import of 34 (thirty four) Varieties of Ornamental fishes [as per quantity and description mentioned in D/o AHD&F letter No.35029/13/2011-Fy-Trade dated 31.10.2016] from China, Indonesia, Japan, Maldives, Malaysia, Philippines, Singapore, Sri Lanka, Taiwan, Thailand, USA and Vietnam for					

a CIF value of Rs.29,43,739/- (USD 43,450) subject to the conditions mentioned in the D/o AHD&F letter No.35029/13/2011-Fy-Trade dated 31.10.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat.

61.	M/s National Institute of Immunology New Delhi 01/53/8/934/AM17/N-24/IC	05.12.16	06 nos of Live Mice (Male & Female)	1.88	Comments sought from D/o AHD&F on 06.12.2016
62.	M/s Krish Biotech Research Pvt. Ltd. 01/53/8/874/AM17/K-19/IC	06.12.16	1292 nos of Mice, 1420 nos of Mice, 880 nos of Rats, 50 nos of hamster and 100 nos of Guinea pig	247.56	Comments sought from D/o AHD&F on 07.12.2016
63.	M/s CSIR- Institute of Micobial Technology, Chandigarh 01/53/8/954/AM17/C-20/IC	06.12.16	10 nos of Live Mice	4.93	Comments sought from D/o AHD&F on 07.11.2016

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

64.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEF&CC
65.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEF&CC
66.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	The committee decided to close the case as the firm has not submitted the requisite information sought by MoEF&CC vide letter No. 5-2/15-HSMD dated 25.2.15.
67.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.05	The committee decided to close the case as the firm has not submitted the requisite information sought by MoEF&CC vide letter No. 5-30/2010-HSMD dated 7.7.15.
68.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	The committee decided to close the case as the firm has not submitted the requisite information sought by MoEF&CC vide OM dated 06.08.15.

69.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MTs of old & used rubber tyre scrap with single or multi cuts	200.00	The committee decided to close the case as the firm has not submitted the requisite information sought by MoEFCC vide letter dated 08.05.16.
70.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15
71.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
72.	Triton Graphite, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93 ,	Recommended by DIPP for 22 MT vide OM no. 9/82/2015-TSW dated 23.05.2016 Comments sought from MoEF on 30.09.16
73.	M/s. Sasa Rubbers Pvt Ltd, Morbi 01/53/8/00084/AM17/S-11/IC	13.05.16	2000 MTs of Rubber Scrap	100.00	The committee decided to close the case as the firm has not submitted the requisite information sought by MOEF&CC vide no. 5-17/2012-HSMD dated 04.07.2016
74.	M/s. Sam Industries, Bhuj 01/53/8/85/AM17/S-12/IC	13.05.16	1000 Mts of Rubber Scrap	100.00	The committee decided to close the case as the firm has not submitted the requisite information sought by MOEF vide OM no. 5-11/2016-HSMD dated 27.06.2016
75.	M/s. Armacell India Pvt Ltd, Pune 01/53/8/151/AM17/A-13/IC	23.05.16	280000 Kgs of Waste and Scrap of Nitrile rubber	51.16	The committee decided to close the case as the firm has not submitted the requisite information sought by MOEF&CC vide OM no. 5-13/2016-HSMD dated 27.06.2016 and DIPP vide OM no. 9/30/2016-TSW dated 06.06.2016.

76.	M/s. Somi Conveyor Beltings Ltd, Jodhpur 01/53/8/286/AM17/S-28/IC	21.06.16	125 Mt of Waste, paring and scrap of rubber (other than hard rubber)	13.61	The committee decided to close the case as the firm has not submitted the requisite information sought by DIPP vide OM No. 9/38/2016-TSW dated 08.07.16.
77.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	Comments sought from MOEF on 12.07.16. Reminder sent to MoEF on 28.10.2016 Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
78.	M/s. Green Rubber Industries, Delhi 01/53/8/612/AM17/G-13/IC	05.09.16	45000 MTs of Old & Used Rubber tyres & Butyl Tubes Scrap	672.21	Comments sought from MOEF on 08.09.16 Recommended for 17,950 MT by DIPP vide OM No. 9/70/2014-TSW dated 26.09.16.
79.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016.
80.	M/s. Royal Rubbers, Ernakulam 01/53/8/672/AM17/R-18/IC	20.09.16	750 MTs waste, parings and scrap of rubber	45.83	Recommended by DIPP vide OM no. 9/57/2016-TSW dated 08.11.16. Comments sought from MOEF on 21.09.16
81.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres & Tubes	307.35	Comments sought from MoEF&CC on 06.09.16 Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
82.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments from MoEF&CC is awaited.
83.	M/s. S & J Granulate Solutions (P) Ltd., Gujarat 01/53/8/436/AM17/S-37/IC	26.07.16	45000 MT of Olf & Used Rubber Tyre	3062.24	Comments sought from MOEF on 17.10.16 DIPP vide OM dated 24.10.2016

					has informed that MoEF had given NOC for the import of 15,700 MT of old/used rubber tyres scrap only, permission had been granted to the firm for the same quantity.
84.	M/s. Padmsree Enterprises, Hyderabad 01/53/8/740/AM17/P-20/IC	18.10.16	25 Kgs of Metallic Cr (Fe Blended)	0.22	As suggested by DIPP vide OM No. 9/59/2016-TSW dated 08.11.2016 comments sought from Ministry of Science & Technology on 08.12.2016.
85.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap	2144.00	Comments sought from MOEF & CC on 31.10.16 DIPP vide OM dated 10.11.2016 has sought information from the firm
86.	M/s. Gulati Udyog, Bhilai 01/53/8/465/AM16/G-28/IC	16.11.16	Enhancement of Quantity 1752 MT		Approved as recommended by DIPP vide OM No. 9/90/2015-TSW dated 28.11.2016
RA Raipur may enhance the quantity of used rubber tyre (multi-cuts/single cut/Shredded) in press baled or loose form from 20,748 MTs to 22,500 MTs with proportionate increase in CIF value of import authorization No. 6350000032 dated 04.02.2016 without any change in other terms and conditions imposed vide Sl. No. 122 of minutes of EFC meeting No. 10/AM16 dated 21.01.2016.					
87.	M/s. Western India Oil Company Mumbai 01/53/8/929/AM17/W-9/IC	30.11.16	54000 MT of OLD or used Tyre Scrap	2980.80	Approved for 3644 MTs as recommended by DIPP vide OM No. 9/64/2016-TSW dated 14.12.2016 and MoEF&CC vide OM No. 23-126/2014-HSMD dated 17.10.2016.
RA Mumbai may issue the import authorization to the applicant for import of 3644 MTs of used/old tyre scrap (multiple cuts/shredded/one-cut) in press bales or loose form from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-126/2014-HSMD dated 17.10.2016 and subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
Ministry of Steel					
88.	M/s. Modern India Con-Cast Ltd, Kolkata 01/53/8/808/AM17/M-32/IC	25.10.16	50,000 MTs of Ferro Manganese Slag	2521.50	Approved as recommended by Ministry of Steel vide OM No. 17(1)/2014-RM-I dated 30.11.2016.
RA Kolkata may issue the import authorization to the applicant for import of maximum 32,417.55 MTs of FeMn Slag from Japan, South Korea, Australia, South Africa and Egypt @ 550 kg / tonne production of SiMn as per the capacity of production of Silico Manganese approved by West Bengal Pollution Control Board with actual user condition; and the laid down procedure for import of FeMn Slag for 18 months production of Silico Manganese for proportionate CIF value subject to usual conditions of import authorization.					

Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)						
89.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	The committee decided to close the case as the firm has not submitted the requisite information sought by D/o C&PC vide letter dated 07.01.16.	
90.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	192000 Kgs of Carbon Tetra Chloride.	18.93	The committee decided to close the case as the firm has not submitted the requisite information sought by DC&PC vide letter dated 25.02.16.	
91.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochlorome thane.	0.55	The committee decided to close the case as the firm has not submitted the requisite information sought by D/o C&PC vide OM No. 12022/2/20116-CH-II dated 18.02.16.	
92.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016.	
					Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16	
93.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.	
					Comments sought from DC&PC on 06.04.16	
94.	M/s. Gujarat Agrochem Ltd, Mumbai 01/53/162/MISC/AM-16/G-29/IC	22.02.16	186 Mts Carbon tetra chloride	18.81	The committee decided to close the case as the firm has not submitted the requisite information sought by D/o C & PC vide letter No. 12022/9/2013-CH-II dated 27.04.16.	
95.	M/s. Bayer Vapi Pvt. Ltd, Vapi 01/53/162/Misc/AM-17/B-3/IC	25.04.16	169 Mt of Carbon Tetra chloride	17.47	The committee decided to close the case as the firm has not submitted the requisite information sought by D/o C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16.	
96.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap	204.00	Comments sought from MOEF & D/o C & PC on 5.05.2016	
97.	M/s. Globe Products, Jamnagar	27.04.16	500 MTs of	204.00	Comments sought from MOEF &	

	01/53/8/42/AM-17/G-3/IC		Acrylic Plastic Sheets Scrap		C & PC on 5.05.2016
98.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
99.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
100.	M/s. Sudarshan Chemical Industries Ltd, Pune 01/53/162/Misc/AM17/S-60/IC	22.09.16	400 MT of Barbituric Acid	1632.00	Approved as recommended for 165 MTs by D/o C & PC vide OM No. 12022/23/2013-CH-II dated 28.11.2016.
RA Pune may issue the import authorization to the applicant for import of 165 MTs of Barbituric Acid from China for the manufacture of Pigment Yellow 139 and Pigment Orange 64 for the year 2016-17 for a proportionate CIF value subject to the conditions mentioned in the D/o C&PC O.M. No. 12022/23/2013-CH-II dated 28.11.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
101.	M/s. Eastern Cargo Carriers (India) Pvt. Ltd, Mumbai 01/53/8/738/AM17/E-16/IC	13.10.16	1800 MTs of Composite of plastic and aluminium foil-waste & rejects	134.64	Comments sought from MoEF&CC and D/o C&PC on 11.11.2016.
102.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16
103.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16
104.	M/s. Eastern Cargo Carriers India Pvt Ltd, Mumbai 01/53/8/738/AM17/E-16/IC	13.10.16	1800 MT of Composite of Plastic	134.64	Comments sought from MOEF & C & PC on 11.11.16
105.	M/s. Dow Chemical International Pvt. Ltd, Mumbai 01/53/8/561/AM17/D-8/IC	26.08.16	500 M.T of Tris Nitro™ 50% MUP Tris (Hydrixy methyl) Nitro methane	1190.00	D/o C&PC vide letter No. 17014/1/2016-CH-II dated 05.12.2016 has sought information from the firm.
Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
106.	M/s. Apex Covantage India Pvt. Ltd, Hyderabad 01/53/8/257/AM17/A-18/IC	13.06.16	20 nos of Motorola MC67-Mobile Computer	16.87	The committee decided to close the case as the firm has not submitted the requisite information sought by MoEF&CC vide letter dated 29.07.2016 & Deity vide no. 16(10)/2016/IPSW dated 08.07.2016.

107.	M/s. Pervacio India Pvt. Ltd, Hyderabad 01/53/162/MISC/AM17/P-13/IC	13.06.16	5000 NOS OF Old & use Mobile Phones	101.50	Comments sought from MOEF on 21.06.16 Recommended by Deity vide letter no. 16(11)/2016/IPSW dated 28.09.2016.
108.	M/s. Greenscape Eco Management Pvt Ltd, New 01/53/8/648/AM17/G-14/IC	12.09.16	82.5 MT of Used Electricals & Electronic Equipments as per ANF-2M	416.50	Comments sought from MOEF on 15.09.16 Deity vide letter dated 10.10.2016 has sought information from the firm.
109.	M/s. Mavenir Systems Pvt. Ltd, Bangalore 01/53/8/617/AM17/M-18/IC	05.09.16	14 nos of Automation Tool server, 5 nos of Application server and 4 nos of KVM Switches	6.76	Approved as recommended by MoEF&CC vide OM No. 23- 102/2016-HSMD dated 02.12.2016 and Deity vide letter No. 16(13)/2016-IPHW dated 13.12.2016.
RA Bangalore may issue the import authorization to the applicant for import of 14 Nos. of Automation Tool Server, 5 Nos. of Application Server & 4 Nos. of KVM Switches for a CIF value of Rs 6,76,500/- (Euro 9020) subject to the conditions mentioned in the MoEF&CC OM No. 23-102/2016-HSMD dated 02.12.2016 & Deity letter No. 16(13)/2016-IPHW dated 13.12.2016 and subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
110.	M/s. ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Comments sought from MOEF on 20.09.16 Deity vide letter dated 10.10.2016 has sought information from the firm.
111.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF & Deity on 22.09.16. Deity vide letter dated 17.10.2016 has informed that they have not received the application. Application has been again forwarded to Deity on 08.12.2016.
112.	M/s Spatika Digital Solutions Pvt. Ltd.	01.12.16	337 Computer Parts	19.75	Comments sought from DRDO on 05.12.2016.
Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
113.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R- 55/IC	15.02.16	1000 M.T. of HCFC- R141B(1,1- Dichloro-1- Fluoroethane)	1526.43	Comments sought from MOEF on 01.03.16

114.	M/s Piramal Enterprises Ltd, Medak. 01/53/8/671/AM-16/P-68/IC	11.03.16	450 M.T. of Refrigerant Gas R-22	496.80	The committee decided to close the case as the firm has not submitted the requisite information sought by MOEF&CC vide letter dated 24.05.16.
115.	M/s. Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane, HCFC141B	1613.89	Comments sought from MOEF&CC (O) on 04.07.16
116.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	Comments sought from MOEF (O) on 31.08.16
117.	Ms. Industrial Foams Pvt. Ltd, New Delhi 01/53/8/830/AM17/I-32/IC	30.09.16	160 MTs of HCFC-141B	541.82	Approved as recommended by MoEF&CC vide OM No. 11/2/2016-OC dated 13.12.2016
CLA New Delhi may issue the import authorization to the applicant for import of 160 MTs of HCFC-141B from China for a CIF value of Rs 5,41,82,400/- (Euro 7,96,800) subject to actual user condition besides other usual conditions of import authorization.					
118.	Ms. Intex Technologies (India) Ltd, New Delhi 01/53/8/807/AM17/I-30/IC	29.09.16	66,000 Pcs of R 134 A Gas and R 600 A Gas	4888.23	Comments sought from MOEF on 31.10.16
119.	M/s The Chemours India Pvt Ltd, New Delhi 01/53/8/898/AM17/T-23/IC	23.11.16	100000 kgs of Freon 124	265.95	Approved as recommended by MoEF&CC vide OM No. 11/2/2016-OC dated 13.12.2016
CLA New Delhi may issue the import authorization to the applicant for import of 1,00,000 Kgs of Freon-124 from USA for a CIF value of Rs 2,65,95,000/- (USD 3,94,000) subject actual user condition besides other usual condition of import authorization.					
120.	M/s The Chemours India Pvt Ltd, New Delhi 01/53/8/899/AM17/T-24/IC	23.11.16	500000 kgs of Freon 123	265.95	Approved as recommended by MoEF&CC vide OM No. 11/2/2016-OC dated 13.12.2016.
CLA New Delhi may issue the import authorization to the applicant for import of 5,00,000 Kgs of Freon-123 from USA for a CIF value of Rs 13,29,75,000/- (USD 19,70,000) subject to actual user condition besides other usual condition of import authorization.					
Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
121.	M/s. K.K.Traders (HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	The committee decided to close the case as the firm has not submitted the requisite information sought by MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16.
122.	M/s. Ziaul Hoque, Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MoEF (WL) on 31.03.2016.

123.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3- 44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
124.	M/s. Govind Deo, Ajmer 01/53/8/00066/AM-17/G-5/IC	11.5.16	2 nos of Hunting Trophies	2.26	Comments sought from MOEF(WL) on 05.05.2016
125.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM14/K-18/IC	26.07.16	01 Pcs of Animal trophy	0.30	Comments sought from MOEF (WL) on 10.08.16. Reminder sent on 12.09.2016.
126.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
127.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/705/AM17/K-14/IC	29.09.16	7 pcs of Animal Trophies legally Hunted	3.63	Comments sought from MOEF(WL) on 03.10.16
128.	M/s. Hi-Tech Advance Products, Indore 01/53/8/781/AM17/H-18/IC	18.10.16	05 Sets of Veterinary Equipment/Tranq uilizer Equipment/Co2- Injectionrifle accessories	10.44	Approved as recommended by MoEF&CC vide OM No. 3- 42/2016/WL dated 15.11.2016

RA Indore may issue the import authorization to the applicant for import of 05 Sets of Veterinary Equipment/Tranquilizer Equipment/CO2- Injection rifle accessories [as per quantity and description mentioned in MoEF&CC OM No. 3-42/2016/WL dated 15.11.2016] for supply to Forest Department of Nagaland (1 set), Forest Department of Telangana (1 set) and Forest Department of Bihar (3 sets) for a CIF value of Rs 10,44,038.65 (Euro 13,755.45) subject to the conditions mentioned in the MoEF&CC OM No. 3-42/2016/WL dated 15.11.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

129.	M/s. A&S Creations, New Delhi 01/53/8/875/AM17/A-46/IC	08.11.16	20 Nos. of GPS Plus 3 Collar- Transreceiver with standard accessories	58,06,78 0.00	Comments sought from MOEF (WL) on 10.11.16
130.	M/s A&S Creations, new Delhi 01/53/8/685/AM17/A-37/IC	22.09.16	06 nos o Night Vishion Binocular Tracker 3 X 42	1.45	Comments sought from MOEF(WL) on 07.12.2016
131.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF&C&PC on 06.12.2016.

D/o Heavy Industry

132.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	Comments sought for DHI 06.12.2016.
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Approved As

Ministry of Home Affairs (MHA)					
133.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle	951.53	Comments sought from MHA on 24.3.15
134.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
135.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.
136.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
137.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.
138.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA has sought information vide no. IV-20011/05/2016-PROV-I dated 27.05.2016
139.	M/s. Tech Sol Technologies Pvt Ltd, Vellore 01/53/8/234/AM17/T-9/IC	01.06.16	03 nos of Passive Night Telescopic Sight Night Vision Sight ZN4 LYNX with accessories.	11.35	Comments sought from MHA on 14.06.16
140.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos. of Hand held Thermal Imager Model MEPRO NOA NYX 2X WITH Accessories	172.52	MHA vide letter dated 08.09.16 has sought information from AIG, Odisha.
141.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoiless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide letter No. IV-20011/09/2016-Prov.I dated 21.10.2016 has sought information from the applicant.
142.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.10.16 has sought information from AIG, Chhattisgarh.
143.	The Addl. Director General of	26.09.16	Arm &	4.04	Comments sought from MHA on

	Police, Operation,(Octopus), Hyderabad 01/53/8/695/AM17/A-38/IC		Ammunition as per ANF-2M		28.09.16
144.	Dy. Inspector General(Proc) ITBP, New Delhi 01/53/162/46/AM17/I-26/IC	26.09.16	Arm & Ammunition as per ANF-2M	7.19	Comments sought from MHA on 27.09.16
145.	M/s. Cassiopeia Consultants Pvt. Ltd, New Delhi 01/53/8/708/AM17/C-17/IC	30.10.16	20 nos of Weapon Sight Make: EOTECH 552.a65 & Picatinny Rail	14.30	Comments sought from MHA on 24.10.16.
146.	M/s. Gajanana Gun House, Surat 01/53/8/693/AM17/G-18/IC	26.09.16	20,000 nos of Arms & Ammunition as per ANF-2M	110.00	Comments sought from MHA on 19.10.16
147.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
148.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	14,000,0 00	Comments sought from MHA on 03.11.16
149.	M/s. Sharda Gun House, New Delhi 01/53/8/451/AM17/S-40/IC	02.08.16	2000 Nos of Toy Guns/ Starter/ Blank Guns/ Replicas/ Gas Guns/ Pepper Guns	10,000,0 00	Comments sought from MHA on 03.11.16
150.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol.177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	15,55,95 ,000.00	Comments sought from MHA on 03.11.16
151.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	15,55,95 ,000.00	Comments sought from MHA on 03.11.16
152.	M/s. National Security Guard, New Delhi	20.10.16	180 Nos of Sub Machine Gun	3,90,31, 726.00	Comments sought from MHA on 26.10.16

	01/53/8/784/AM17/N-18/IC		MP5 A5 with accessories, spares parts and gauges		
153.	M/s. A.M. Industrial Enterprises, New Delhi 01/53/162/MISC/AM17/A-42/IC	21.10.16	6 Pcs of 2.5 x 40 Gen 1 NV Binocular (Model- Article No. 260401)	1,80,383.00	Comments sought from MHA on 26.10.16
154.	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/761/AM17/A-41/IC	Nil	2 Nos. of .357 Pistol with Spare barrel with accessories	3,12,000.00	Comments sought from MHA on 19.10.16
155.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	Rs.4000,000	Comments sought for MHA 11.11.2016
156.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.2016	1 nos of Sniper Rifle & 300 nos of Ammunition	Rs. 203345	Comments sought from MHA on 21.11.16
157.	M/s. Security Instruments, New Delhi 01/53/162/Misc/AM17/S-71/IC	10.11.2016	4 nos of Digital Day Night Vision Goggle	1156634	MHA vide letter No. IV-20011/07/2016-Prov.I dated 01.12.2016 has sought information from ADG Police, Hyderabad.
158.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	Rs. 34325540	Comments sought from MHA on 24.11.2016
159.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	Rs. 782,774,825	Comments sought from MHA 06.12.2016
Defence Research & Development Organisation (DRDO)					
160.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
161.	Star Aerospace Industries,	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No.

	Dehradun 01/53/8/435/AM-16/S-114/IC				DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat. DRDO letter forwarded to the applicant on 05.05.16.
162.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly test power.	19.78	The committee decided to close the case as the firm has not submitted the requisite information sought by DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16.
163.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.
164.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.16	01 no. of Portable Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platform System (Magline Type: 050014) and 01 no. Cruiser UAV Platform System (Magline Type: 050015).	419.97	The committee decided to close the case as the firm has not submitted the requisite information sought by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16.
165.	M/s. Tak Technologies Pvt. Ltd., New Delhi	04.02.16	26 nos of Holographic	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated

	01/53/8/613/AM16/T-37/IC		Weapon Sight.		23.02.16 has asked for the technical specification of Holographic Weapon Sight. Comments also sought from MHA on 09.09.2016.
166.	M/s. Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv-01	10.35	Comments sought from DRDO on 10.05.2016.
167.	M/s. Sure Safety Solutions Pvt. Ltd, Mumbai. 01/53/8/590/AM17/S-53/IC	30.08.16	4 in 8 boxes Banshee Aerial Targets and operating spare parts	270.00	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4801/M/16 dated 19.09.2016.
RA Mumbai may issue the import authorization to the applicant for import of 4 Nos. in 8 Boxes of Banshree Aerial Targets and Operating Spare Parts from UK for a CIF value of Rs. 2,70,00,000/- (GBP 3,00,000) for supply to Ministry of Defence, Defence Research & Development Laboratory, Kanchanbagh Post, Hyderabad subject to usual condition of import authorization.					
168.	M/s. BF ELBIT Advanced Systems Pvt. Ltd., Pune 01/53/8/861/AM17/B-17/IC	25.10.16	1 set of Cardom 120 mm Mortar alongwith standard accessories	2,85,60,000.00	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 23.11.2016.
RA Pune may issue the import authorization to the applicant for import of 1 set of Cardom 120 mm Mortar along with standard accessories (Barrel, Tripod Stand, Sighting System and Travel assist wheel base) from Israel for a CIF value of Rs. 28,560,000 (USD 420,000) for supply to Border Security Force subject to usual conditions of import authorization.					
169.	M/s Bharat Forge LTd, Pune 01/53/8/927/AM17/B-18/IC	29.11.2016	Engine V-46.6 P/N 176-30-003	3795000	Approved as recommended by DRDO vide Letter No. DIC/SCOMET/4802/M/16 dated 15.12.2016.
RA Pune may issue the import authorization to the applicant for import of 1 No. of Engine V-46.6 -P/N 176-30-003 from Czech Republic for a CIF value of Rs. 37,95,000/- (USD 55,000) for service to Headquarter (Army), Ministry of Defence subject to usual conditions of import authorization.					
170.	M/s Tonbo Imaging India Ltd. , Bangalore 01/53/8/895/AM17/T-22/IC	21.11.2016	16 No of Helmet Mounted Aviator , NV Goggles (BNVD)	13872000	Approved as recommended by DRDO vide Letter No. DIC/SCOMET/4802/M/16 dated 13.12.2016
RA Bangalore may issue the import authorization to the applicant for import of 16 Nos. of Helmet Mounted Aviator NV Goggles (BNVD) from Singapore for a CIF value of Rs. 13,872,000/- (USD 204,000) for supply to Headquarter Northern Command Aviation Branch, Ministry of Defence subject to usual conditions of import authorization.					
171.	M/s Kapri Corp, Mumbai 01/53/8/896/AM17/K-16/IC	29.11.2016	1300 Pcs Cartridges For	4199000	Approved as recommended by DRDO vide Letter No.

			Water Jet Disruptor/D- Armour Disrupter, Make- AB Precision (Poole), Ltd., UK, Model – ABL 2000		DIC/SCOMET/4802/M/16 dated 13.12.2016
RA Mumbai may issue the import authorization to the applicant for import of 1300 Pcs of Cartridges for Water Jet Disrupter/D-Armour Disrupter from M/s. AB Precision (Poole) Ltd, UK for a CIF value of Rs. 41,99,,000/- (GBP 49,400) for supply to Security Department, UP Government, Lucknow, Uttar Pradesh subject to usual conditions of import authorization.					
172.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.20 16	220,000 Liter BS EN0590 GRADE E WINTER DIESEL (2010374)	13,168,9 21	Comments sought from DRDO on 11.11.2016
173.	M/s. A&S Creations, New Delhi 01/53/8/685/AM17/A-37/IC	22.09.16	04 nos. of Night Vishion Binocular Tracker 3 X 42 for supply to Air Force Station, Sirsa	1.45	Comments sought from DRDO
Ministry of Petroleum & Natural Gas (M&PNG)					
174.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information vide Letter No. P- 19011/06/2016-Sup. dated 07.06.16.
175.	M/s. J.A Motor Sport, Coimbatore 01/53/8/568/AM17/J-12/IC	29.08.16	5000 Ltrs. Of Fuel	16.27	Comments sought from M/o P&NG on 06.09.16
176.	M/s. Michelin India Pvt Ltd, New Delhi 01/53/162/MISC/AM17/M- 35/IC	06.09.16	100 MTs of Solane 100-155 (Solvent)	1,00,60, 200.00	Comments sought from P & NG on 08.11.16
177.	M/s. Cummins India Ltd, Pune 01/53/8/865/AM17/C-18/IC	26.10.16	15000 Litre of Automotive Diesel (sulphur) less than 15 ppm (Halterman) and 500000 litre of Automotive	3,46,10, 000.00	Comments sought from P & NG on 08.11.16

			Diesel (sulphur) less than 15 ppm (WFS)		
178.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	17,55,00 ,000.00	M/o P&NG vide OM No. P- 19011/13/2016-Sup dated 08.12.2016 has sought information from the firm.
179.	M/s. Volkswagen India Pvt. Ltd., Pune 01/53/8/806/AM17/V-21/IC	19.10.16	15,00,000 Litres of ARAL Specific Unleaded Fuel, Anti Spark, Fouling (ASF) TL 52156 "Petrol"	10,20,09 ,600.00	Approved as recommended by M/o PNG vide OM No. P- 19011/10/2015-Sup dated 28.11.2016, subject to further approval of competent authority.
180.	M/s. Mahindra & Mahindra Ltd, Mumbai 01/53/8/754/AM17/M-31/IC	06.10.16	4,85,140 Kgs of Diesel/ CEC Legislative Reference Fuel/ Gasoline	96,440,2 77.39	Comments sought from P & NG on 19.10.16
Department of Telecommunications (DoT)					
181.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM- 16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
182.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA- 5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15. DOT vide letter dated 20.10.2016 has informed that they had not received the application. Application has been forwarded to DoT on 15.12.2016
183.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
Ministry of Shipping					
184.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
185.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16
Directorate General of Civil Aviation (DGCA)					

186.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
187.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
188.	M/s. Interglobe aviation Ltd, New Delhi 01/53/8/620/AM17/I-22/IC	06.09.16	01 no. of Programming Dongle, 5 nos of Emergency Transmitter	14.92	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support.
CLA New Delhi may issue the import authorization to the applicant for import of 01 no. of Programming Dongle, 5 nos of Emergency Transmitter from GCA for a CIF value of Rs. 14,92,473.45 (USD 21,630.05) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.					
189.	M/s. Tata SIA Airlines Ltd., New Delhi 01/53/8/709/AM17/T-20/IC	30.09.16	18 Nos. of Aircraft Parts	8823964 2.40	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on



					aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support.
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CLA New Delhi may issue the import authorization to the applicant for import of 18 nos. of Aircraft parts as per ANF 2M from GCA for a CIF value of Rs. 8,82,39,642.40 (USD 12,97,641.80) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.

190.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	The firm has enclosed the copy of NOC issued by DGCA vide letter No. AV.14015/AAC/12/2016-AT-1 dated 24.10.2016. Confirmation has also received from DGCA vide e-mail dated 16.11.2016. Clarification sought form the applicant on 09.11.2016
191.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	Rs. 774000	Comments sought from DGCA on 11.11.2016
192.	M/s Thriveni Earthmovers Pvt. Ltd, Kolkata 01/53/8/897/AM17/T-25/IC	22.11.16	1 no of Bell Helicopter	Rs. 2112500	Approved as recommended by DGCA vide Letter No. 5-2169/2012/AI(2) dated 07.12.2016

RA Cuttack may issue the import authorization to the applicant for import of 01 No. of Bell 407 Helicopter MSN-54365 for private use from Australia for a CIF value of Rs. 21,12,50,000/- (USD 31,25,000) subject to the conditions mentioned in the DGCA OM. No. 5-2169/2012 AI (2) dated 07.12.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.

193.	M/s InterGlobe Aviation Ltd.	05.12.16	10 nos of Aircraft	Rs.	Approved in terms of DGCA
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	New Delhi 01/53/8/935/AM17/I-38/IC		Parts	2677482 3	letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support.
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CLA New Delhi may issue the import authorization to the applicant for import of 10 Nos. of Aircraft parts as per ANF 2 M from GCA for a CIF value of Rs. 26,77,4823 (USD 38,80,41) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.

Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

194.	M/s. Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Rejected as not recommended by M/o Textile vide OM No. 15/18/2015-Jute dated 25.11.2017.
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Petroleum & Explosives Safety Organization (PESO)

195.	M/s. Indian Explosives Pvt Ltd, Kolkata 01/53/8/162/MISC/AM17/I-16/IC	06.07.16	3,00,000 Pcs of (Hi Fire Fusehead) Explosive	46.92	Approved as recommended by PESO vide Letter No. E-25(37)/3/2009/V dated 12.08.16. Utilization details of previous licenses have been received from the firm vide e-mail dated 15.12.2016.
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RA Kolkata may issue the import authorization to the applicant for import of 3,00,000 Pcs of HiFire Fusehead Explosives as per ANF 2M from GCA for a CIF value of Rs 46,92,017/- (Euro 61,054.22) subject actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata

Approved PES

196.	M/s. HLS Asia Ltd, New Delhi 01/53/8//878//AM17/H-20/IC	10.11.16	Explosive as per 50625 nos	Rs 9695068 4.19	Approved as recommended by PESO vide letter No. E- 25(38)60/2016 dated 06.12.2016
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CLA New Delhi may issue the import authorization to the applicant for import of Explosives as per ANF 2M from USA for a CIF value of Rs. 96950684.19/- (USD 1436306.49) for carrying out oil exploration and perforation of oil well subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

D/o F & PD

197.	M/s. Ceekay International, New Delhi 01/53/8/323/AM17/C-10/IC	30.06.16	i) 150 MT of Jasmine Rice. ii) 20 MT of Glutinous Rice iii) 100 MT of Arborio Rice iv) 150 MT of California Medium Grain Sushi Rice v) 5 MT of Wild Rice	348.40	Comments sought from D/o Food & PD on 25.07.16
198.	M/s. RPC Foods, New Delhi 01/53/8/450/AM17/R-12/IC	30.06.16	285 MT of Kokuho Yellow Rice and 110 Arboria Rice	378.93	D/o Food & PD vide OM dated September, 2016 has sought information from the firm.
199.	M/s. Maclines Trading India Pvt. Ltd, Delhi 01/53/8/670/AM17/M-24/IC	19.09.16	432 MT of Jasmine Rice	100.00	Comments sought from D/o Food & PD.

Miscellaneous

200.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I- 43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
201.	M/s. V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V-11/IC	10.06.16	Sports Pistol	1.88	Comments sought from Ministry of Youth Affairs & Sports and MHA on 14.06.2016. Reply received from the applicant has been forwarded to MHA on 31.10.2016.
202.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 Kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
203.	M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co- operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
204.	M/s. Janatha Fish Meal & Oil	25.07.16	500 MT of fish	483.15	Department of Agriculture & Co-

	Products, Udupi 01/53/8/429/AM17/J-8/IC		Oil		operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
205.	M/s. Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri & Cop.
206.	M/s. V.K.International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri & Cop.
207.	M/s. K.K. Trading & Co, Bihar 01/53/8/459/AM17/K-11/IC	03.08.16	1000 MT of Fresh Ginger	150.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri & Cop.
208.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealnogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture. Comments sought from Department of Biotechnology on 18.03.2016
209.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri& Co-operation on 28.09.16
210.	M/s. Jasch Industries Ltd, New Delhi 01/53/8/703/AM17/J-17/IC	26.09.16	01 nos of Am-241, Gamma Source 11.1 GBq (300mCi)	11.89	Recommended by AERB vide Document No. 16-COMSUPPBULK-130711 dated 12.09.2016. (Confirmation has been sought from AERB)

211.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	5,61,00,000.00	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
212.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
213.	M/s. Barfani Group, Gurgaon 01/53/8/862/AM17/B-16/IC	02.11.16	199 Kgs of solvent Isotopes	30,00,000.00	The firm has enclosed the copy of NOC dated 23.09.2016 of DAE vide Document No. 7/1(C01043)/2016-PSU/IMPT/NMRS-00124. Confirmation has been sought from AERB.
214.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	Rs. 5,00,000	The firm has enclosed the copy of NOC dated 06.09.2016 of DAE vide Document No. 16-SSPROC-129901. Confirmation sought from AERB
215.	M/s International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	Rs. 9,00,000	The firm has enclosed the copy of NOC dated 29.02.2016 of DAE vide Reference No. AERB/RSD/RES-NOC/BARC-IP & AD/2016/962. Confirmation sought from AERB

5. The next EFC Meeting No. 10/AM17 will be held on 19.01.2017.

6. The meeting ended with a vote of thanks to the chair.


